

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/354/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUANTUM COAL ENERGY PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

For Kam Ami & SHANKAR.

RESPONDENTS Petitionin

ANIRVOH . KRISHNAN .

**ORDER** 

Counsel for petitioner present and stated that a proposal by the respondent was made to pay the claim in instalments to be paid after 6 months. Counsel for petitioner has not accepted the proposal. Counsel for respondent prayed time for filing fresh schedule of payment. Time enlarged at request of both the counsel. Put up on 08.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)